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Charles Name of State	WEELKY STATEMNT FOR DESPATCH OF ORDER EXCISE APPEAL BRANCH			
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marior.	APPEAL NO.	ORDER NO.		
		OKOLK NO.	DATE OF	DATE ON
			ORDER	WHICH ORDER
			RECIVED	DESPATCHED
			FROM THE PS	
			TO HON'BLE	
			PRESIDENT/	
			VICE	
			PRESIDENT/	
			MEMBERS	
12	Talen and annual and	FINAL ORDER		
1-2	E/50586,50917/2018	FO53699-700/2018	13/06/2019	19/06/2019
3.	E/52663/2018	FO/50760/2019	04/06/2019	19/06/2019
4	E/53271/2018	FO/507612019	04/06/2019	19/06/2019
5	E/50379/2017	FO/507692019	13/06/2019	19/06/2019
		MISC ORDER	<u> </u>	
1	77.57-150427	3.60/50/21 24/2010	00/06/0010	10/07/2010
1-4.	E/Misc/50437-	MO/50431-34/2019	03/06/2019	19/06/2019_
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	E/1727/2010		12/2/2010	101010010
5.	E/Rom/50374/2019 in E/52713/2015	MO/50447/2019	12/06/2019	19/06/2019
			-	
	-			Mr.
				Deputy Registrar
				Excise Branch-DB

<u>Kind Attention</u>: Now all judicial orders are being suomotu disclosed on CESTAT website as soon as after signature of the Hon'ble Benches on the same day for the facility of the public at large. Thus all the public including parties and RTI application movers may upload these orders from there for their use.